

(a) whether it is a fact that the Planning Commission has raised question about the administrative structure of Unique Identification Authority of India;

(b) if so, the details thereof;

(c) whether it is also a fact that Ministry of Finance has rejected the funding proposal for this project; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) and (b) Yes, Sir. UIDAI is an attached office of the Planning Commission. Planning Commission had taken up the matter with Ministry of Finance, Department of Expenditure, to streamline processes for handling files in the Planning Commission that come from UIDAI as an attached office. The Planning Commission had also pointed out that the Financial Adviser in the UIDAI had been assigned several administrative responsibilities along with her function as the Financial Adviser. It was indicated that this arrangement would take away the benefit of an independent scrutiny of proposals involving use of public funds by an arms' length Financial Adviser. These matters have been resolved and processes have been streamlined as per the existing Government procedures.

(c) No, Sir. The funding proposals for Phase I and Phase II of INR 147.31 crore and INR 3023.01 crore respectively have been approved as recommended by the Standing/Expenditure Finance Committees. The Expenditure Finance Committee has recommended INR 8,814.75 crore for Phase III, inclusive of Rs.3023.01 crore for Phase II. The proposal would be brought before the Cabinet Committee on UIDAI (CC, UIDAI) in due course.

(d) Does not arise.

Criteria for defining poverty

392. SHRI R.C. SINGH: Will the PRIME MINISTER be pleased to state:

(a) the basis on which the Planning Commission has set the criteria that if a person get Rs. 32 is not poor for defining poverty;

(b) whether it is a fact that the Supreme Court has asked the Planning Commission to calculate the poverty line and the Planning Commission has given the factual position; and

(c) if so, the 'factual position' that the Planning Commission submitted to Supreme Court?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (c) The affidavit filed by Planning Commission on 20th September was in compliance of specific direction by the Supreme Court to update the poverty line computed by the Tendulkar Committee for 2004-05 to the latest price level. On applying price increase using Consumer Price Index for Industrial Workers (CPI-IW) for urban areas and

Consumer Price Index for Agricultural Labourers (CPI-AL) for rural areas at all India Level, which are readily available, the poverty line at June, 2011 price level was placed provisionally at Rs. 965 per capita per month in urban areas and Rs. 781 per capita per month for rural areas in terms of consumption expenditure and not per person earning. The figure of Rs. 32 was reported in the media recently by working out the above poverty line for urban areas on per day basis. At June, 2011 price level, for a family of five, the provisional poverty line would amount to Rs. 4824 per month in urban areas and Rs. 3905 per month in rural areas and these poverty lines would vary from state to state because of price differentials. The above facts have been placed before the Supreme Court.

Government Schemes in Andhra Pradesh

393. DR. T. SUBBARAMI REDDY: Will the PRIME MINISTER be pleased to state:

- (a) the details of schemes implemented by the Union Government in the State of Andhra Pradesh during the last three years and the current year;
- (b) whether the schemes are running behind their schedule;
- (c) if so, the details thereof; and
- (d) the efforts being taken by Government for smooth running and timely completion of the schemes?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (d) The Union Government has several Centrally Sponsored, Central Sector and Centrally Assisted State Plan Schemes in operation in the State of Andhra Pradesh. Major Centrally Sponsored Schemes include Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Prime Minister Gram Sadak Yojana (PMGSY), Indira Awas Yojana (IAY), Sarva Shiksha Abhiyan (SSA), Mid-Day Meal (MDM), National Rural Health Mission (NRHM). Major Centrally assisted State Plan Schemes include Accelerated Irrigation Benefit Programme (AIBP), Rashtriya Krishi Vikas Yojana (RKVY), Jawaharlal Nehru National Urban Renewal Mission (JNNURM), National Social Assistance Programme (NSAP) and so on. The release of central funds on account of different schemes during 2009-10, 2010-11 and 2011-12 (as on 18-11-2011) is as follows:

	Rs. in Crores		
Schemes	2009-10	2010-11	2011-12
Centrally Sponsored Schemes	9,599.21	15,424.26	6,489.65
Centrally Sector Schemes	1,026.60	1,141.64	652.08
Central Assistance to State Plan Schemes	5,214.40	5,664.97	2,287.89